NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.,		Purpose	Section	Name of the Parties M/s. / Mr.
CP 01/16	TP 96/16	For hearing	111	Ahamed Nizar Moideen Kunhi Kunhi- mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. RC. PRAKASH	KUMAR Dage 1+	6) / · ·
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2 K.V. Bhash	your chan Petra	Mchair
9-00-3020	08DEB	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Heard both side. Orders reserved.

Member (T)

Member (J)